



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD  
SHILLONG - 793001

*www.megassembly.gov.in*

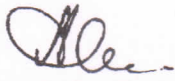
## List of Business

**Autumn Session**  
**Tuesday, November 10, 2020.**

### GOVERNMENT BUSINESS

1. Questions.
2. Shri P. T. SAWKMIE, MLA to call the Attention of the Chief Minister under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor" dated 20<sup>th</sup> October, 2020 under the Caption "Sa katno yn iakhun ka Mawlai Nongmali ban lait na ka Municipal".
3. Shri P. T. SAWKMIE, MLA to raise a Short Duration discussion under Rule 50 of the Rules of Procedure and Conduct of Business regarding the news item which appeared in "Mawphor" dated 17<sup>th</sup> August, 2020 under the caption "Pyllut ka jylla da ki spah klur ban iakhun COVID".
4. Shri BANTEIDOR LYNGDOH, Minister in-charge Sports and Youth Affairs to lay a Statement relating to a Call Attention Notice by Shri George B. Lyngdoh, MLA under the caption "Namar u COVID-19, haduh 7 bnai shah pynduh tulop ki Coach ka jylla".
5. Voting on Supplementary Demands.

Shillong  
The 9<sup>th</sup> November, 2020.

  
**Dr. Andrew Simons,**  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.